

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3213
ANSWERED ON:12.05.2006
FUNDS FOR THE WIND ENERGY PROJECTS .
Aaron Rashid Shri J.M.;Channappa Shri Kunnur Manjunath

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) The details of the funds sanctioned for the wind energy related projects in Karnataka and Tamil Nadu during the last six months;
- (b) Whether the Government proposes to introduce/ implement any special scheme to tap the wind energy resources in various States, particularly Karnataka and Tamil Nadu; and
- (c) If so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a): Grid connected commercial wind power projects are set up mostly by private sector. The Government does not provide any direct financial assistance for setting up such projects. However, under the programme on "Small Wind Energy & Hybrid Systems", the Ministry has sanctioned Rs.25.92 lakh and Rs.8.22 lakh for development and promotion of aerogenerators and water pumping windmills in the states of Karnataka and Tamil Nadu respectively during the last six months, i.e. from November, 2005 to April, 2006.

(b)& (c): No, Sir. However, setting up of commercial power projects in private sector and promotion of aerogenerators and water pumping windmills are being continued during the current financial year.